

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF SEPTEMBER, 2021

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.09.2021

ORIGINAL SIDE

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 30.09.2021</i> |
|-----------------------------|--|---|--|---------------------------------------|
| CIVIL | 19139 | 750 | 659 | 19230 |
| CRIMINAL | 0 | 0 | 0 | 0 |
| TOTAL | 19139 | 750 | 659 | 19230 |

APPELLATE SIDE

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 30.09.2020</i> |
|-----------------------------|--|---|--|---------------------------------------|
| CIVIL | 177468 | 4569 | 5423 | 176614 |
| CRIMINAL | 40626 | 1535 | 3560 | 38601 |
| TOTAL | 218094 | 6104 | 8983 | 215215 |